(c) to (e) Under Skill India Mission, Ministry of Skill Development and Entrepreneurship is implementing a flagship scheme known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2016-20 with an objective to provide skilling to one crore people under Short Term Training (STT), Recognition of Prior Learning (RPL) and Special Project (SP) across the country for four years *i.e.* 2016-2020 with an outlay of 12,000 crore.

Under Pradhan Mantri Kaushal Vikas Yojna (PMKVY) 2016-20, Kaushal Melas are being conducted, as a camp based approach, to create awareness about PMKVY 2016-20 to the community at large. Such Kaushal Mela camps not only disseminate information about various skill training options available under the scheme, but also outline the possible career paths and income generation potential once the training is imparted. Also, Local administration, local municipal and panchayat bodies through the State Governments, and non-governmental and community-based organizations are involved in this activity to ensure widest possible reach and create an environment for skilling in the country. This is supplemented with specialized communication packages through mass madia and social media Additionally, Skill Carrier Counselling scheme has been launched with an objective to create awareness about Skill India Mission, sensitize prospective candidates about available market opportunity and facilitate psychometric testing to make right choice of training and subsequent employment.

Further, there are certain incentives under PMKVY to encourage women participation in the skill training. All women trainees under PMKVY is provided with travelling allowance of ₹ 1000/1500 per trainee per month depending upon whether Training Centre is within district of Domicile of candidate or outside. Similarly, post placement support of ₹ 1500 per month per trainee is applicable for special group including woman for 2 or 3 month post training depending on placement within or outside the district of the domicile of the candidate.

Under PMKVY 2016-20, as on 24.01.2019, around 40 lakh candidates have been enrolled, out of which about 45% are female candidates.

Persons displaced due to setting up of Salem Steel Plant

- 432. DR. R. LAKSHMANAN: Will the Minister of STEEL be pleased to state:
- (a) whether it is a fact that out of 3002 persons displaced due to setting up of Salem Steel Plant by Steel Authority of India Limited (SAIL), employment to only 214 persons have been provided in the plant;

- (b) if so, the details thereof;
- (c) whether Government has fixed any time-line to provide employment to remaining persons;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) and (b) Out of 3002 families displaced due to acquisition of land in a phased manner between 1970 to 1983, Salem Steel Plant has provided employment to 214 persons belonging to Displaced Families.

(c) to (e) Pursuant to the BPE Circular No.15/13/84-BPE (C) dated February 3, 1986, order of Hon'ble High Court of Madras in WP No: 15959 and 15960 of 1994 and order of Division Bench of the Hon'ble High Court of Madras in Writ Appeals No. 821 and 822 of 1995 and C.M.P. Nos.10515 and 10516 of 1995, the individuals should get themselves registered/sponsored by the local employment exchange and in response to Salem Steel Plant's notification from time to time, if any as per requirement, and other things being equal, the persons of the displaced families could be given preference.

Suspension of operations in Donimalai in Karnataka by NMDC

- 433. SHRI MAJEED MEMON: Will the Minister of STEEL be pleased to state:
- (a) whether it is a fact that National Mineral Development Corporation (NMDC) have suspended operations in Donimalai over imposition of 80 per cent premium on sales from the mine to Karnataka;
- (b) whether it is also a fact that NMDC participated in previous auctions for mines in Karnataka offering 95 per cent and 105 per cent as premium; and
 - (c) the steps taken by Government to resolve this issue?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) Ministry of Steel has requested the State Government of Karnataka to re-examine the issue related to imposition of 80 % premium in view of clarification given